

**GOVERNMENT OF INDIA**

**MINISTRY OF POWER**

**RAJYA SABHA**

**QUESTION NO 30.11.2009**

**ANSWERED ON**

**POWER SUPPLY TO UTTAR PRADESH .**

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SHRI GANGA CHARAN

Will the Minister of COAL/COAL/POWER be pleased to state :-

- (a) the efforts being made by Government to end the energy crisis prevailing in the country; and
- (b) the reasons for not providing the electricity according to the demand in Uttar Pradesh?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF POWER

( SHRI BHARAT SINHA SOLANKI )

(a) :Government has taken a number of steps to end the energy crisis. The National Electricity Policy, formulated in pursuance of Electricity Act, 2003, envisages demand to be fully met by 2012; energy and peaking shortages to be overcome and adequate spinning reserve to be available. As per the recent assessment made by Central Electricity Authority, a generation capacity of 62,374 MW including 18,859 MW already commissioned, is likely to be added during 11th Plan. The other steps taken / being taken by the Government to mitigate shortage of power in the country include

- (i) development of Ultra Mega Power Projects of 4,000 MW each,
- (ii) harnessing surplus captive power into the grid,
- (iii) import of coal,
- (iv) enhanced availability of gas from KG basin,
- (v) augmentation of manufacturing capacity of equipment for electric power in the country,
- (vi) demand side management, energy efficiency and energy conservation measures, etc.

(b) :Electricity being a concurrent subject, supply and distribution of electricity in a State as per demand comes under the purview of the State Government /State Power Utility concerned. Government of India supplement the efforts of State Government (s) by establishing power projects through Central Public Sector Undertakings. At present, State of Uttar Pradesh has been provided 4884 MW to 4994 MW power from Central Generating which is highest in the country.